

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. 59
ANSWERED ON 07.02.2024

SVAMITVA SCHEME IN ASSAM

59. SHRI PABITRA MARGHERITA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) The progress made under Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme since its inception in 2020; and
- (b) How the scheme has benefitted the rural people of Assam?

ANSWER

MINISTER OF PANCHAYATI RAJ
(SHRI GIRIRAJ SINGH)

(a) to (b) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 59 TO BE ANSWERED ON 07.02.2024 REGARDING COVERAGE UNDER SVAMITVA SCHEME

(a) Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest surveying drone-technology and is a collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India.

As on 31st January 2024, MoU for implementation of SVAMITVA Scheme has been signed with 31 States and UTs (**details at Annexure-II**). Drone Survey has been completed in 2.93 Lakh villages across 31 states and UTs. 1.75 Crore property cards have been prepared in 1.09 lakh villages (**details at Annexure-III**).

(b) In Assam, SVAMITVA scheme is being implemented in un-surveyed and non-cadastral villages of Rural areas under Assam Land and Revenue Regulation, 1886. Under this, after drone-based data acquisition, ground-verification of each land parcel of the village is undertaken to prepare maps and land records. Thus far, drone survey has been completed in 849 villages out of 1024 villages provided by the State across 25 districts and no property cards are yet prepared. District-wise status of completion of drone flying in Assam under SVAMITVA scheme as on 31.01.2024 is attached as **Annexure I**. The scheme covers multifarious aspects viz. facilitating monetisation of properties and enabling bank loan; reducing property related disputes; comprehensive village level planning, would be the stepping-stone towards achieving Gram Swaraj in true sense and making rural India Atmanirbhar.

Annexure referred to in reply to part (b) of the Lok Sabha Starred Question No. 59 answered on 07.02.2024 regarding 'SVAMITVA scheme in Assam'.

District-wise status of completion of drone flying in Assam under SVAMITVA scheme as on 31.01.2024

District	Total target Villages	Drone Flying
Dhemaji	272	265
Lakhimpur	160	155
Tinsukia	106	98
Majuli	49	30
Sonitpur	2	2
Dibrugarh	32	27
Marigaon	2	2
Darrang	23	20
Kamrup (Rural)	75	29
Kamrup (Metro)	76	29
Hojai	12	11
Sivasagar	24	24
Charaideo	1	1
Biswanath	8	4
Barpeta	49	40
Nagaon	29	18
Cachar	75	43
Jorhat	9	1
Golaghat	14	3
Bongaigaon	4	4
Dhubri	18	17
Goalpara	8	1
Hailakhandi	18	18
Karimganj	7	7
Nalbari	1	0
TOTAL	1074	849

Annexure - II

Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No. 59 answered on 07.02.2024 regarding 'SVAMITVA scheme in Assam'.

State-wise status of MoU between State and Survey of India for the implementation of the scheme SVAMITVA

(a) Pilot Phase of Scheme (FY 2020-2021)

Sl. No	State/UT	Date of Signing MoU
1	Andhra Pradesh	08-Dec-20
2	Haryana	08-May-19
3	Karnataka	Already had MoU with Sol
4	Madhya Pradesh	Already had MoU with Sol
5	Maharashtra	Already had MoU with Sol
6	Punjab	02-Jul-20
7	Rajasthan	15-07-2020
8	Uttar Pradesh	08-Jun-20
9	Uttarakhand	03-Jun-20

(b) Status of MoU signing with new States/UTs for the Scheme Phase -FY 2021-2025

S.No	STATES/UTs	Date of Signing MoU
1.	Andaman & Nicobar	27-Jul-20
2.	Arunachal Pradesh	11-May-21
3.	Assam	21-Jun-21
4.	Chhattisgarh	23-Dec-20
5.	Daman & Diu and Dadra & Nagar Haveli	31-May-21
6.	Gujarat	21-May-21
7.	Himachal Pradesh	27-May-21
8.	Jammu & Kashmir	17-Jun-21
9.	Jharkhand	14-Jul-21
10.	Kerala	20-Apr-21

11.	Ladakh	25-May-21
12.	Lakshadweep	12-Apr-21
13.	Manipur	21-Jun-21
14.	Mizoram	08-Jul-21
15.	Odisha	05-Feb-21
16.	Puducherry	22-Jul-21
17.	Tripura	26-Apr-21
18.	Sikkim	23-Aug-2021
19.	Goa	26-Aug-2021
20.	Tamil Nadu	2-Nov-21
21.	Telangana	19-Apr-2022
22.	Delhi	26-Apr-2022

Annexure – III

Annexure referred to in reply to part (a) of the Lok Sabha Starred Question No. 59 answered on 07.02.2024 regarding 'SVAMITVA scheme in Assam'.

State/UT-wise status of drone survey and property cards prepared

S.No.	States/UTs	Notified Villages#	Drone Flying Completed in villages	Property Card Prepared	
				No. of villages	No. of Property Cards
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	17949	13,253	727	324,700
3	Arunachal Pradesh	5484	2245	0	0
4	Assam	1074	849	0	0
5	Chhattisgarh	18500	13079	525	92194
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	13132	12680	1759	347751
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	11927	107	2281
12	Jammu and Kashmir	4590	4119	286	10116
13	Jharkhand	757	240	0	0
14	Karnataka	30715	8,758	2960	937829
15	Kerala	1415	298	0	0
16	Ladakh	232	232	95	2796
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43014	43,014	19668	2607147
19	Maharashtra	37819	36,837	12358	1907681
20	Manipur	3856	209	0	0
21	Mizoram	864	215	9	1155
22	Odisha	3356	2483	43	1500
23	Puducherry	96	96	92	2801
24	Punjab	11718	8,358	92	15231
25	Rajasthan	36,901	29,119	4488	274300
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	1	0	0

30	Uttar Pradesh	90908	90,908	52388	751952 0
31	Uttarakhand	7441	7441	7441	278229
	Total	352901	293,347	10992 4	175253 29

#Number of villages as per notification by State Govt.